

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 6/2016 in Civil Appeal No. 764/2016

CROSSING REPUBLIC FLATS OWNERS ASN.& ORS

Appellant(s)

VERSUS

STATE OF U.P.& ORS.
(for impleadment)

Respondent(s)

Date : 30/01/2017 This application was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
[IN CHAMBERS]

For Appellant(s) Mr. Praveen Kumar, Adv.

For Respondent(s) Mr. Vikas Bansal, AOR
Ms. Archana Singh, Adv.
Mr. Abhishth Kumar, Adv.

Mr. Devesh Kumar, Adv.

Mr. Sudhir Kulshreshtha, AOR
Mr. Sameer Kulshreshtha, Adv.

Mr. Umesh Kumar Khaitan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

An application has been filed for impleading the Ministry of Environment and Forests, New Delhi and U.P. Pollution Control Board, Lucknow as mentioned in the said application. The application is allowed in terms as prayed .

Amended cause title be filed within a period of three weeks from today.

(LAYA RAWAT)
SR.P.A.

(SUMAN JAIN)
COURT MASTER